Declaration of Assets and Liabilities

Year....2021-22.....

I, POONAM KUMARI, sen/daughter of Shri Yogendra Ram, aged 35 years,

belonging to Bihar Legislative Assembly, service presently working
as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the
assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| | Self | Spouse Name(S) | nt-1 | Dependant-2 Name | Dependant-3 Etc. Name |
|---|--|--|--|--|--|
| | | Amit Kumar Verma (Husband) | NA | NA . | NA |
| Cash | Rs.11000/- | Rs. 8000/- | | Va A | - |
| Deposits in Banks, Financial (Institutions And Non-Banking Financial Companies | SBI(savings A/c) - Rs.8.52 lakhs(Apprx) SBI(Fixed deposit) - Rs.11.16 lakhs IOB (Fixed deposit)- Rs.53000/- | IOB (Savings a/c)- Rs.15000/- IOB fixed Deposit- 45000/-(Approx) | | | |
| Bonds, Debentures and Shares n companies | Shares: Rs.256000/- Mutual Funds: Rs.503000/- | | - | - | - |
| Other inancial nstitutions, ISS, Postal avings, LIC olicies, etc | LIC: Rs.2,88,000/- PPF: Rs.428000/- | Premica Life Insurance :Rs.153000/- PPF: Rs.83600/- | - | - | - |
| lotor ehicles details of nake, etc.) | Two wheeler-Honda Activa (2015) CG04HY3482- Rs.25000/- (apprx present value) | 1.Four wheeler- Ford Ecosports- (2017)- UP32HX1769 Rs.700000/- (apprx present value) 2. Two wheeler- TVS Jupiter (2022) TN21BP6473 | - | - | - |
| THE BOTTON OF THE BOTTON | Deposits in sanks, inancial estitutions and Non-anking inancial companies onds, ebentures estitutions, so companies ther estitutions, so, Postal evings, LIC olicies, etc otor esticles letails of | Deposits in Banks, inancial Institutions and Non-Inanking inancial Institutions and Salice of Sa | Amit Kumar Verma (Husband) Rs. 8000/- Rs. 108 (Savings a/c)- Rs. 15000/- Rs. 15000/- Rs. 11.16 lakhs IOB (Fixed deposit)- Rs. 53000/- Rs. 53000/- Rs. 53000/- Rs. 53000/- Mutual Funds: Rs. 503000/- Rs. 15000/- Approx Premica Life Insurance Rs. 153000/- PF: Rs. 83600/- PF: Rs. 83600/- Two wheeler-Honda Activa (2015) CG04HY3482- Rs. 25000/- (apprx Present value) Rs. 700000/- Rs. 700000/- (apprx present value) Rs. 700000/- Rs. 700000/- Rs. 8000/- Rs. 8000/- Rs. 8000/- Rs. 8000/- Rs. 8000/- Rs. 8000/- Rs. 15000/- Rs. | Amit Kumar Verma (Husband) Rs. 8000/- Rs. 8000/- Rs. 8000/- Rs. 852 lakhs(Apprx) Inancial Institutions Ind Non- anking Inancial Iompanies Rs. 11.16 lakhs IOB (Fixed deposit) - Rs. 15000/- Rs. 11.16 lakhs IOB (Fixed deposit) - Rs. 15000/- Rs. 1000/- (Approx) Rs. 11.16 lakhs IOB (Fixed deposit) - Rs. 11.16 lakhs IOB fixed Deposit- 45000/- (Approx) IOB (Fixed D | Amit Kumar Verma (Husband) Cash Rs.11000/- Rs.8000/- Rs.8000/- Rs.8.52 lakhs(Apprx) IoB (Savings a/c)- Rs.15000/- Rs.11.16 lakhs IoB (Fixed deposit)- Rs.53000/- Rs.53000/- Shares: Rs.256000/- Mutual Funds: Rs.503000/- ther Inancial Stitutions Rs.503000/- Ther Iomancial Stitutions Rs.153000/- PF: Rs.428000/- Two wheeler-Honda Activa (2015) CG04HY3482- Rs.25000/- (apprx present value) Rs.700000/- R |

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|-------|---|---|---|---|---|---|
| (vi) | Jewellery (give details of weight and value) | Gold : (wedding gift+self purchased) :Rs.350000/- (Approx) | Gold: (wedding gift+self purchased) :Rs.150000/- (Approx) | - | - | - |
| (vii) | i) Other TV,Fridge etc (value not assessed) as values of claims / interests | | AC,other household items/appliance (value not assessed) | - | - | - |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant -1 Name | Dependant-2 Name | Dependant- Etc. Name |
|------------|---|------|---|--|---------------------|-------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | - | - | - | - | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | - | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | - | - | | - | • |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | 3-1 3 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - | - | - |
| (v) | Others (such as interest in property) | - | Share in ancestral property as per HUF (Till date share is not defined) | - | - | |

Roman Kuman

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 10 th Feb. 2021. |
|---------|---|--|--|
| (a) | (i) Loans from Banks | Self: NIL (closed as on date) Spouse: Indian Overseas Bank Rs.3,50,000/-(Car loan) Overdraft: Indian Overseas Bank:Rs.456000/- | - |
| | (ii) Loans from financial institutions | | - |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | - | - |
| | (b) dues to departments dealing with supply of water | - | = |
| | (c) dues to departments dealing with supply of electricity | l - | - |
| | (d) dues to departments dealing with telephones | - | - |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | | - |
| | (f) Other dues, if any | - | |
| | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AY-2021-22 Tax paid :Rs.1,32,382/- PAN No.:BYEPK6749R | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | - |
| | (iv) Property Tax | | |

Roman Kuman

C. <u>Personal Detail</u>

| GPF/CPF/PRAN No. | :- | 110 | 062680744 |
|------------------|----|-----|-----------|
| Gender | :- | F | (M/F) |
| | | | |

| Date of Birth | :- 0 9 0 1 1 9 8 6 (DD/MM/YY) |
|---|--|
| Class/Group | :- B (A/B/C) |
| Cadre | :- BIHAR VIDHAN SABHA |
| | (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | HAJIPUR |
| I hereby declare knowledge and belief. | that the above details are true to the best of my |
| | Signature Pooran Louar |
| | Name of Employee: POONAM KUMARI |
| Place:Patna | Designation :Section Officer |
| Date: 15/2/2021 | Department :Bihar Legislative Assembly |
| | |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.